



CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE | DELHI NCR | PUNE

SCHOOL OF LAW
CHRIST (Deemed to be University), DELHI NCR CAMPUS

6TH CHRIST

VIJAY SONDHI MEMORIAL
MOOT COURT COMPETITION

PRELIMINARY ROUNDS: 2-3 FEBRUARY, 2026

ADVANCED ROUNDS: 12-14 FEBRUARY, 2026

KNOWLEDGE PARTNER



MEDIA PARTNER



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ABOUT CHRIST UNIVERSITY

CHRIST (Deemed to be University), a premier educational institution, is an academic fraternity of individuals dedicated to the motto of Excellence and Service. The University is a nurturing ground for individual holistic development to effectively contribute to society in a dynamic environment. It was established as a college in July 1969 by the Carmelites of Mary Immaculate (CMI), founded by Blessed Kuriakose Elias Chavara. It was conferred the Deemed University Status in 2008 by the University Grants Commission (UGC) under Section 3 of the UGC Act, 1956.

CHRIST (Deemed to be University) has five campuses, three in Bangalore and one in Pune and Delhi NCR (off campuses). Ranked as one of India's top and reputed multi-disciplinary universities, CHRIST (Deemed to be University) has been placed between 801-1000 globally in the Times Higher Education Impact Ranking 2025. As per the latest NIRF 2025 rankings, CHRIST (Deemed to be University) stands at the 96th position amongst top universities all over India. The School of Law has secured the 24th position in the Law category, retaining itself in the top 30s. According to QS Rankings, CHRIST (Deemed to be University) ranks in the 601-650 band amongst top Asian universities.



ABOUT SCHOOL OF LAW



School of Law, CHRIST (Deemed to be University), Delhi NCR Campus, commenced its journey in 2019.

It already has a proven history of success in the field of education. The School of Law offers Undergraduate, Postgraduate, and Doctoral programs in Law as per the guidelines of the Bar Council of India and the University Grants Commission. It has a flexible curriculum offering several options in different areas of specialization, and the same is designed with the requirements of the legal profession and academia kept in mind. The academic programmes offered at School of Law incorporate special opportunities such as Internships, Legal Aid, Moot Court, Trial Advocacy, Client Counselling, Value-added Courses, Skill Enhancement Workshops and Career-Oriented Training with outcome-based legal education. Students are provided opportunities to interact with members from the legal profession regularly, and the pedagogy of School of Law caters to the needs of students to be career-ready.



ABOUT MOOT COURT SOCIETY

Established in 2019, the Moot Court Society (MCS) at the School of Law, CHRIST (Deemed to be University), Delhi NCR Campus, stands as one of the foremost student societies committed to promoting excellence in legal advocacy. Entrusted with the administration and oversight of all mooting activities on campus, MCS provides an intellectually rigorous and professionally supportive environment, enabling students to cultivate skills in research, drafting, and oral argumentation, while preparing them for the practical demands of the legal profession.

Under MCS's stewardship, CHRIST Delhi NCR Campus has hosted multiple prestigious national-level moot court competitions, including the first two virtual editions in 2021 and 2024, and the landmark 5th edition in March 2025, which drew participation from over fifty leading law schools across India. Each event is marked by meticulous planning, professional standards, and an intellectually challenging format, reinforcing the Society's reputation as a center of excellence in mooting.

The Moot Court Society warmly invites law students from across the nation to participate in the 6th Christ Vijay Sondhi Memorial Moot Court Competition, 2026, offering a distinguished platform to demonstrate advocacy skills, engage in rigorous legal discourse, and gain valuable practical insights into the art and practice of law.

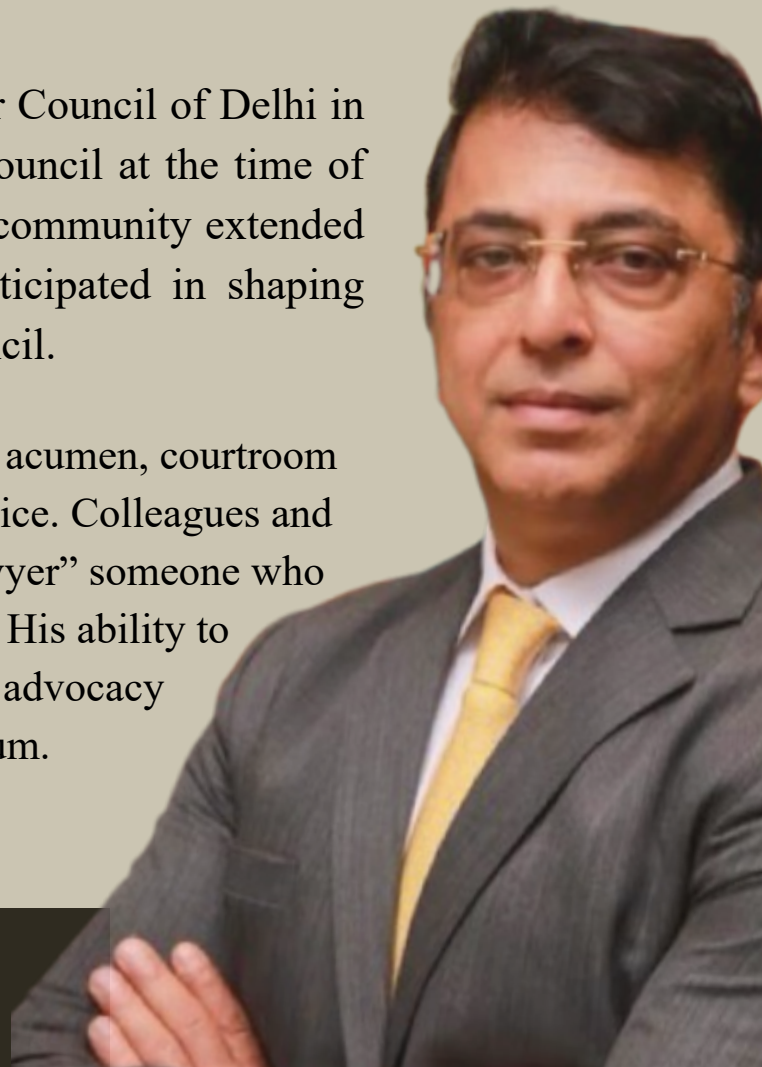
ABOUT LATE SHRI VIJAY SONDHI

Late Shri Vijay Kumar Sondhi, a towering figure in the Indian legal fraternity, left behind a legacy marked by brilliance, integrity, and compassion. Born in 1968, Mr. Sondhi pursued his academic journey at Ramjas College, University of Delhi, followed by a law degree from the prestigious Faculty of Law, University of Delhi. He enrolled at the Bar in 1991, embarking on a legal career that would span over three decades and leave an indelible mark on the profession.

Mr. Sondhi was a Founding Partner at L&L Partners (formerly Luthra & Luthra Law Offices), where he played a pivotal role in building and leading the firm's litigation and arbitration practices. His strategic vision and deep understanding of the law helped shape L&L into one of India's premier legal institutions.

He also served as Vice Chairman of the Bar Council of Delhi in 2012 and was an elected member of the Council at the time of his passing. His contributions to the legal community extended beyond the courtroom, as he actively participated in shaping policy and governance within the Bar Council.

Mr. Sondhi was widely respected for his legal acumen, courtroom presence, and unwavering commitment to justice. Colleagues and juniors often described him as a "lawyer's lawyer" someone who embodied the highest ideals of the profession. His ability to simplify complex legal issues and his fearless advocacy earned him admiration across the legal spectrum.





Mr. Sondhi passed away on 28 January, 2022, leaving the legal community in shock and mourning. Tributes poured in from across the country, reflecting the profound impact he had on colleagues, clients, and students alike. His legacy lives on not only through the institutions he helped build but also through the countless lives he touched with his wisdom, humility, and generosity. The legal fraternity remains deeply indebted to him, and his memory continues to inspire excellence, courage, and compassion in the practice of law.

MESSAGE BY ADV. KAPIL ARORA

Mr. Vijay Sondhi was not just my mentor, guide, elder brother and boss—he was the person who shaped me into the professional I am today. Everything I know about the practice of law, from integrity in advocacy to dignity in conduct, I owe it to him. He taught me that being a lawyer is not just about winning cases, but about upholding justice with courage and compassion. His patience, wisdom, and generosity of spirit left an imprint on me that will last a lifetime.

To me, he was a source of strength and inspiration in moments of doubt, and a true example of what it means to live with purpose. I will carry forward his teachings, his values, and his ever-present reminder that excellence must always walk hand in hand with humility. His absence leaves a void that cannot be filled, but his legacy lives within those he guided, and I feel privileged to have been one of many.



ABOUT THE COMPETITION

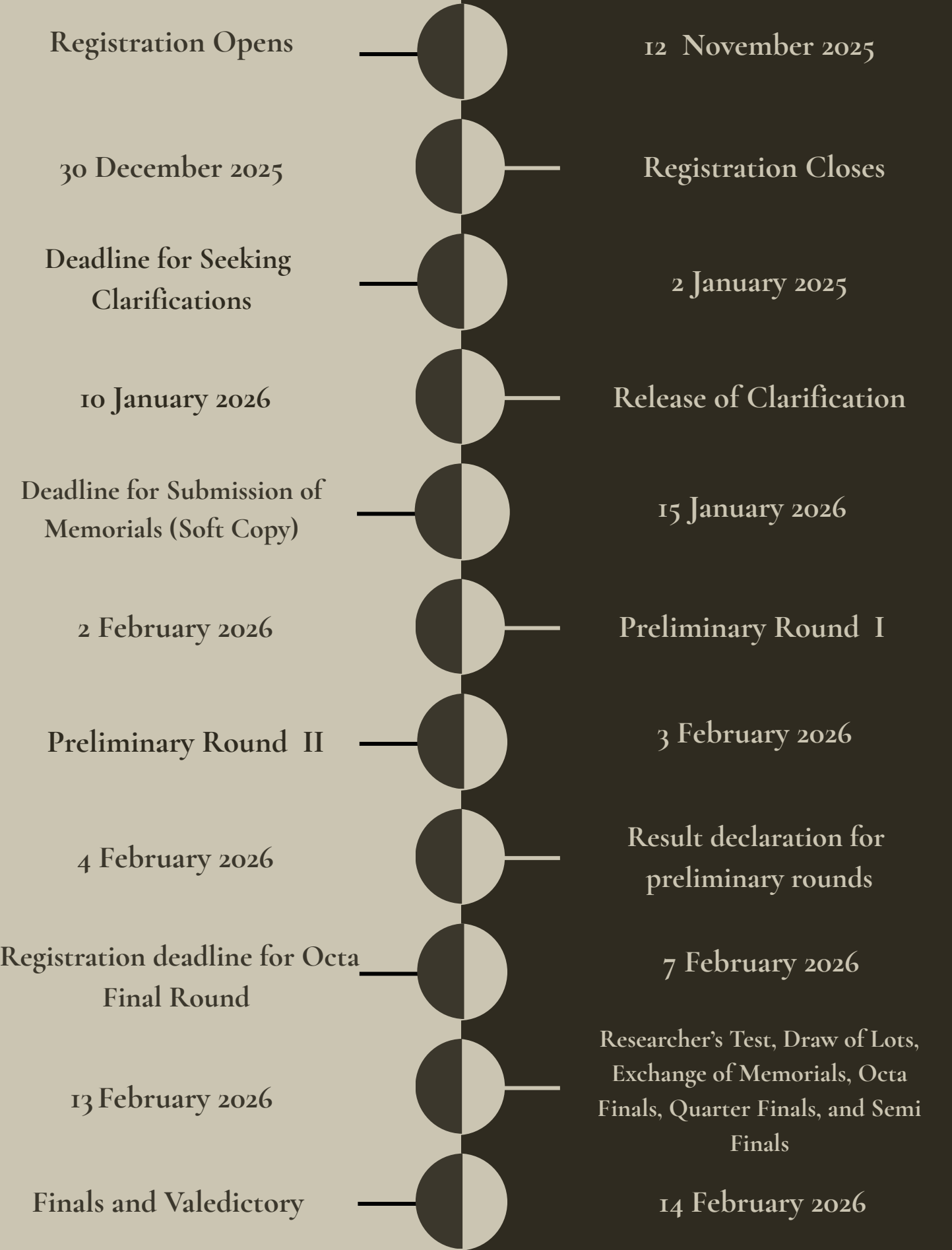


The 6th Christ Vijay Sondhi Memorial Moot Court Competition, 2026 is the flagship mooting event of the School of Law, CHRIST (Deemed to be University), Delhi NCR Campus. Since its inception, the competition has established itself as a premier platform for aspiring lawyers to demonstrate their proficiency in legal research, drafting, and oral advocacy. It is designed to replicate the intensity of real-world courtroom proceedings, thereby fostering both academic excellence and professional growth.

This year the theme revolves around: Human Rights; Constitutional and Taxation law. The 6th edition, is to be held in February 2026, consisting of two phases: the Preliminary Rounds will take place online followed by the Advanced Rounds in offline mode at CHRIST (Deemed to be University), Delhi NCR Campus. The Competition will test participants' legal acumen, research and analytical abilities, advocacy skills, and presence of mind in courtroom argumentation.

With its legacy of excellence, intellectually challenging format, and the presence of an esteemed panel of judges, The 6th Christ-Vijay Sondhi Memorial Moot Court Competition, 2026 promises to provide participants with an enriching and professionally rewarding experience. It stands as a celebration of advocacy, analytical reasoning, and the spirit of legal scholarship.

COMPETITION SCHEDULE



AWARDS

WINNER

**RS. 60,000/- + TROPHIES
+ 1 YEAR
SUBSCRIPTION TO SCC
ONLINE**

RUNNERS UP

Rs. 40,000/- + TROPHIES

BEST SPEAKER

Rs. 15,000/- + TROPHY

**BEST
RESEARCHER**

Rs. 15,000/- + TROPHY

**BEST
MEMORIAL**

Rs. 15,000/- + TROPHY

Note: Certificate of Participation and one month subscription to SCC Online shall be issued to all the participants.

PATRONS



Prof. Dr. Fr. Vinod Michael, Director
Prof. Dr. Fr. Peter M.V., Associate Director
Prof. Dr. Jeanne Poulose M T, Campus Dean
Dr. Sheetal Singh, Head of the Dept., School of Law
Dr. Rituraj Sinha, Academic Coordinator
Adv. Kapil Arora, Equity Partner, Cyril Amarchand Mangaldas

CONTACT DETAILS

The following people can be contacted in the event of any query or clarification relating to any information or any detail related to the competition:

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